



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**O.A. No.1297 of 2020**

**This the 21<sup>st</sup> day of September, 2020**

(Through Video Conferencing)

**Hon'ble Mr. R.N. Singh, Member (J)  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Ajay Saxena,  
Aged 58 years,  
S/o Late Shri Brijendra Saxena,  
Senior Statistical Officer (Under Suspension),  
Group 'B',  
Regional Office, Agra,  
Field Operations Division,  
National Sample Survey Office,  
Ministry of Statistics and Programme Implementation,  
64/4, B-Wing, Second Floor, CGO Complex,  
Sanjay Place, Agra-282003.

**Resident of :**

B-102, Yashoda Enclave,  
Central Jail Road, Post Office: Civil Lines.  
Agra-282002.  
Mobile No.:9412262300

...Applicant

(By Advocate: Shri Tushar Ranjan Mohanty)

**VERSUS**

Union of India through  
The Chief Statistician of India and Secretary,  
Ministry of Statistics and Programme Implementation,  
Sardar Patel Bhawan, Parliament Street,  
New Delhi-110001.

...Respondents

(By Advocate: Shri Shailender Tiwari)

**ORDER (Oral)****Hon'ble Mr. R.N. Singh, Member (J):**

In the present Application, the applicant has challenged the charge Memo dated 23.9.2019 (Annexure A/1).

2. After arguing for some time, Shri Mohanty, learned counsel for the applicant, seeks permission to withdraw the present OA with liberty to the applicant to approach the competent authority under the respondents by way of an appropriate representation for redressal of his grievances. Permission is granted.

3. The OA stands dismissed as withdrawn with liberty as aforesaid.

No order as to costs.

**(Mohd. Jamshed)**  
**Member (A)**

**(R.N. Singh)**  
**Member (J)**

/ravi/sarita/akshaya/